NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 219/2017 with C.P. No. 146/241-242-244/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

Name of the Company:

Kiritbhai Fulchand Vakharia & Anr.

V/s.

Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241,242 and 244 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. Adun R. shith	Adv P Solicitor	Vetitioner	1 C.R.Parce	lch
Kniva e Paroelah	Adv	lepitioners		
2. Ay van Patel	Adv.	Rispindents	an dw	
(For, A.J. Vdvil)	B-200.			

<u>ORDER</u>

Learned Advocate Mr. Arjun Sheth with Learned Advocate Mr. Krina Parikh present for Applicant. Learned Advocate Mr. Ayaan Patel i/b. Learned Advocate Apurva Vakil present for Respondents No. 1, 2 and 6 to 14 in IA 219/2017.

Additional Affidavit filed.

List the matter on 07.12.2017 for hearing.

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MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.